

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **08.10.2026** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Settlement/ Argument

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 477/2026 For Condone Delay IA No. 1347/2026 For Stay IA No. 1348/2026	Vasudevan Sathyamoorthy, Suspended Director of Ozone Projects Pvt Ltd Vs IDBI Trusteeship Services Ltd & Anr.	Mr. Chandramouli Prabhakar	
3.	Comp App (AT) (CH) (Ins) No. 479/2026 For Condone Delay IA No. 1352/2026 Delay in refiling IA No. 1353/2026 For Stay IA No. 1354/2026	Prashant Boorugu Vs State Bank of India & 2 Ors.	Ms. Aakanksha Nehra	

4.	Comp App (AT) (CH) (Ins) No. 501/2026 For Additional Docs. IA No. 1412/2026 To Dispense with IA No. 1413/2026 For Stay IA No. 1414/2026	Mariappan Thangeshwari & 4 Ors. Vs Rajalakshmi Vardarajan, Liquidator of Supreme Coated Board Mills Pvt Ltd	Mr. C Harsha Raj	
5.	Comp App (AT) (CH) (Ins) No. 540/2026 For Condone Delay IA No. 1507/2026	Srikantiah Shivaswamy Vs Compal Electronics India Pvt Ltd & Anr.	Mr. Pranav Gopalakrishnan	
6.	Comp App (AT) (CH) (Ins) No. 543/2026 For Condone Delay IA No. 1518/2026 For Stay IA No. 1519/2026 For Additional Docs. IA No. 1520/2026 For Exemption IA No. 1521/2026	Meenakshi Jain Through her Special Power of Attorney Holder, Inderjit Vs Atlantic Spinning and Weaving Mills Ltd Under Liquidation, Rep by its Liquidator, Sujata Chattopadhyay	Mr. Ankur Goel	
7.	Comp App (AT) (CH) (Ins) No. 548/2026 For Condone Delay IA No. 1535/2026 For Exemption IA No. 1536/2026 For Stay IA No. 1537/2026 For Urgent Hearing IA No. 1538/2026	KKP Spinning Mills Pvt Ltd Vs S Sundar Raman, IRP of KG Denim Ltd & Anr.	Mr. Solaiappan O	
8.	Comp App (AT) (CH) (Ins) No. 550/2026 For Condone Delay IA No. 1541/2026 For Exemption IA No. 1542/2026 For Urgent Hearing IA No. 1543/2026 For Stay IA No. 1544/2026	KKP Spinning Mills Pvt Ltd Vs S Sundar Raman, IRP of KG Denim Ltd & Anr.	Mr. Solaiappan O	
9.	Comp App (AT) (CH) (Ins) No. 486/2026 For Exemption IA No. 1381 & 1382/2026 For Stay IA No. 1383/2026 (Interim Order)	Siddeeq, Suspended Director of Sathyadhara Communications Pvt Ltd Vs Planetcast Media Services Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Ms. Sreekala Krishnadas R1 Mr. Akhil Suresh R2
10.	Comp App (AT) (CH) No. 105/2026 For Direction IA No. 1502/2026 For Exemption IA No.1503 & 1505/2026 For Stay IA No. 1504/2026	Ganesh Kumar Patwari & 10 Ors. Vs Starlite Global Enterprises (India) Ltd & Anr.	Mr. S Vedhavel	Ms. Nishitha Banda For Caveator

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023 To Adv. Hg. IA No. 1200/2024	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd Vs Allied Hi-tech Industries Pvt Ltd & 2 Ors	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 R3
12.	Comp App (AT) (CH) (Ins) No. 192/2026 For Stay IA No. 551/2026 For Exemption IA No. 552/2026 (Interim Order) Part-Heard	Madhusudan Khemka Vs Canara Bank & Anr. WITH	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2
13.	Comp App (AT) (CH) (Ins) No. 193/2026 For Exemption IA No. 554/2026 For Stay IA No. 555/2026 (Interim Order) Part-Heard	R Sundaresh Vs Canara Bank & Anr.	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2
14.	Comp App (AT) (CH) (Ins) No. 199/2026 (With Defects)	Ravindra Beleyur Proprietor of Beleyur & Associates Vs Konduru Prasanth Raju RP, Dreamz Infra India Ltd & Anr.	Mr. T Ravichandran	Ms. Lakshmi Menon R1
15.	Comp App (AT) (CH) (Ins) No. 240/2026 For Additional Docs IA No. 681/2026 For Stay IA No. 682/2026	Ashok Kriplani, Erst. RP, Dreamz Infra India Ltd Vs Konduru Prasanth Raju, RP, Dreamz Infra India Ltd	Mr. Ashok Kriplani	
16.	IA No. 872/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 308/2026 For Stay IA No. 873/2026	Gopalakrishna NN & 4 Ors Vs Ashok Kriplani Erst. RP, Dreamz Infra India Limited & Anr.	Mr. Harshal Joshi	Ms. Lakshmi Menon R2
17.	IA No. 1177/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 413/2026 For Direction IA No. 1178/2026	Maa Kudargarhi Steel Pvt Ltd & Anr. Vs HDFC Bank Ltd	Mr.B Thilak Narayanan	
18.	IA No. 1184/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 416/2026 For Exemption IA No. 1183/2026 For Stay IA No. 1185/2026	Concentrix Daksh Services India Pvt Ltd & 9 Ors. Vs Compal Electronics India Pvt Ltd & 2 Ors.	Mr. Mayan H Jain	Mr. Pawan Sharma R1

19.	Comp App (AT) (CH) (Ins) No. 477/2025 For Exemption IA No. 1357 & 1358/2025 For Stay IA No. 1359/2025	Reji Abraham Suspended Managing Director of Aban Offshore Ltd Vs Punjab National Bank & Anr	Mr. Sumesh Dhawan	Mr. ML Ganesh R1
20.	IA No. 1335/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 472/2026 For Stay IA No. 1336/2026	Sarita Boorugu Vs State Bank of India, SAMB, Bengaluru & 2 Ors	Ms. Aakanksha Nehra	
21.	Comp App (AT) (CH) (Ins) No. 374/2026 For Stay IA No. 1069/2026 For Additional Docs IA No. 1137/2026 (Interim Order)	Prashanth Boorugu Vs State Bank of India & Anr. WITH	Ms. Aakanksha Nehra	Mr. ML Ganesh For Caveator
22.	Comp App (AT) (CH) (Ins) No. 375/2026 For Stay IA No. 1071/2026 For Additional Docs IA No. 1139/2026 (Interim Order)	Sarita Boorugu Vs State Bank of India & Anr.	Ms. Aakanksha Nehra	Mr. ML Ganesh For Caveator
23.	Comp App (AT) (CH) (Ins) No. 453 /2026 For Exemption IA No. 1282/2026 For Stay IA No. 1283/2026	Boppudi Vemana Vara Prasad, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors WITH	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
24.	Comp App (AT) (CH) (Ins) No. 454/2026 For Exemption IA No. 1284/2026 For Stay IA No. 1285/2026	Shyam Prasad Tikkavarapu, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors. WITH	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
25.	Comp App (AT) (CH) (Ins) No. 455/2026 For Stay IA No. 1286/2026 For Exemption IA No. 1287/2026	Tikkavarapu Radhika, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors.	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
26.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar

27.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
28.	Comp App (AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co & 3 Ors. WITH	Mr. VV Sivakumar	Mr. Ankur Goel R1
29.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors WITH	Mr. VV Sivakumar	
30.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors. WITH	Mr. Ankur Goel	Mr. VV Sivakumar- R1
31.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	Mr. VV Sivakumar- R1
32.	Comp App (AT) (CH) (Ins) No. 415/2026	Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator, Sujata Chattopadhyay Vs Garg Industries& 6 Ors	Mr. VV Sivakumar	Mr. Ankur Goel R2
33.	Comp App (AT) (CH) (Ins) No. 422/2026 For Additional Docs. IA No. 1191/2026 For Stay IA No. 1192/2026 For Exemption IA No. 1193/2026	Rythm Jain through Her Special Power of Attorney Holder Lallan Singh Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	

34.	Comp App (AT) (CH) (Ins) No. 424/2026 For Stay IA No. 1195/2026 For Exemption IA No. 1196/2026 For Additional Docs. IA No. 1197/2026	Sansar Investment & Finance Company Pvt Ltd., through Its Authorised Signatory Inderjit Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	
35.	Comp App (AT) (CH) (Ins) No. 425/2026 For Stay IA No. 1198/2026 For Exemption IA No. 1199/2026 For Additional Docs. IA No. 1200/2026	Lakshmi Fiberlok Pvt Ltd through Its Authorised Signatory Inderjit Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	
36.	Comp App (AT) (CH) (Ins) No. 426/2026 For Exemption IA No. 1206/2026 For Stay IA No. 1207/2026 For Additional Docs. IA No. 1208/2026	Sachin Saigal through his Special Power of Attorney Holder Lallan Singh Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	
37.	Comp App (AT) (CH) (Ins) No. 427/2026 For Exemption IA No. 1212/2026 For Stay IA No. 1213/2026 For Additional Docs. IA No. 1214/2026	Garg Industries through its Proprietor BM Garg Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay	Mr. Ankur Goel	
38.	Comp App (AT) (CH) (Ins) No. 266/2026 For Stay IA No. 747/2026 For Urgent Listing IA No. 749/2026 For Exemption IA No. 750/2026 For Intervention IA No. 1143/2026	Axis Bank Ltd & Anr. Vs Renuka Devi Rangasamy, RP of the Consolidated Corporate Debtors, Regen Powertech Pvt Ltd & Regen Infrastructure and Services Pvt Ltd WITH	Mr. Pranava Charan	Mr. TK Bhaskar
39.	Comp App (AT) (CH) (Ins) No. 267/2026 For Exemption IA No. 751/2026 For Stay IA No. 752/2026 For Urgent Listing IA No. 753/2026 For Intervention IA No. 1144/2026	Axis Bank Ltd & Anr. Vs Renuka Devi Rangasamy, RP of the Consolidated Corporate Debtors, Regen Powertech Pvt Ltd & Regen Infrastructure and Services Pvt Ltd	Mr. Pranava Charan	Mr. TK Bhaskar

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	Comp App (AT) (CH) No. 41/2024 Part- Heard	R Aruna & 3 Ors Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Vedhavel	Mr. B Mohan

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Restoration (AT) (CH) No. 10/2026 in Restoration (AT) (CH) No. 36/2025 in Comp App (AT) (CH) (Ins) No. 377/2024 For Stay IA No. 1026/2024 For Condone Delay IA No. 1027/2024 For Exemption IA No. 1028 & 1029/2024 For Directions IA No. 1030/2024 Delay in refiling IA No. 1031/2024	Sun Printers Vs Omics International Pvt Ltd	Mr. Jayasankar Toti	
42.	IA No. 1329/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 269/2026 For Stay IA No. 757/2026 For Exemption IA No. 759/2026 For Urgent Hearing IA No. 1150/2026 For Condone Delay IA No. 758/2026	Shoukath Sherif Vs Jammu And Kashmir Bank Ltd & 2 Ors.	Ms. Abitha Banu	Mr. VV Sivakumar R1

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	Comp App (AT) (CH) (Ins) No. 636/2025	Canbank Factors Ltd Vs J Krishna Rao Personal Guarantor of Vensa Laboratories Pvt Ltd. WITH	Mr. V Arvind Rajagopal	

44.	Comp App (AT) (CH) (Ins) No. 637/2025	Canbank Factors Ltd Vs K Hanumantha Rao Personal Guarantor of Vensa Laboratories Pvt Ltd. WITH	Mr. V Arvind Rajagopal	
45.	Comp App (AT) (CH) (Ins) No. 639/2025	Canbank Factors Ltd Vs D Rama Linga Raju Personal Guarantor of Vensa Laboratories Pvt Ltd WITH	Mr. V Arvind Rajagopal	
46.	Comp App (AT) (CH) (Ins) No. 638/2025	Canbank Factors Ltd Vs K Raj Gopal Rao Personal Guarantor of Vensa Laboratories Pvt Ltd WITH	Mr. V Arvind Rajagopal	
47.	Comp App (AT) (CH) (Ins) No. 640/2025	Canbank Factors Ltd Vs V Nageswara Rao Personal Guarantor of Vensa Laboratories Pvt Ltd	Mr. V Arvind Rajagopal	

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
48.	TA (AT) No. 252/2021 (Comp App (AT) (Ins) No. 967/2020)	Omkara Assets Reconstruction Pvt Ltd Vs Sethi Engineers and Foundry Ltd.	Mr. Varun Srinivasan	Mr. Y Suryanarayana
49.	Comp App (AT) (CH) (Ins) No. 40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023 For Additional Docs. IA No. 1327/2026	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors.	Mr. Ashok Kriplani Party-in-person	Ms. Lakshmi Menon R1
50.	Comp App (AT) (CH) (Ins) No. 290/2022 For Stay IA No. 608/2022 For Directions IA No. 609/2022 For Additional Docs IA No. 147/2023	Dr. Gopala Krishnan MS & Anr. Vs Ravindra Beleyur, RP of Yashomati Hospitals Pvt Ltd & Anr	Mr. V Ranjith Shankar	Mr. T Ravichandran R1 Mr. Edward James R2

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
51.	Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing and Financial Services India Ltd & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 Mr. M Rama Rao R2
52.	Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 Mr. M Rama Rao R2
53.	Comp App (AT) (CH) No. 34/2026 For Stay IA No. 418/2026	G Ravi Sankar & Anr Vs S Radhakrishnan & 2 Ors.	Mr. Menon	Dr. SV Rama Krishna R1 R2
54.	Comp App (AT) (CH) (Ins) No. 46/2026 For Stay IA No. 112 & 113/2026 To dispense with IA No. 114/2026	GS Megha Constructions Pvt Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr	Mr. J Abhishak	Ms. Bhavya Mohan R1 Ms. Ashwini Vaidialingam R2
55.	Comp App (AT) (CH) No. 60/2026 For Stay IA No. 832/2026 For Exemption IA No. 833/2026 For Additional Docs. IA No. 834/2026 (With Defects)	Harti Venkataravanappa Dharmesh, Managing Director, Shareholder and Promoter of Vistara Media Pvt Ltd & 2 Ors. Vs Kamalapuri Narasimaih Jayalakshmi & 5 Ors. WITH	Mr. Arunava Mukherjee	
56.	Comp App (AT) (CH) No. 61/2026 For Stay IA No. 835/2026 For Exemption IA No. 836/2026 (With Defects)	Mysore Mercantile Company Ltd Vs Kamalapuri Narasimaih Jayalakshmi & 7 Ors.	Mr. K Gaurav Kumar	
57.	Comp App (AT) (CH) (Ins) No. 307/2026 For Stay IA No. 871/2026	G Thiyagarajan Vs Aditya Birla Finance Limited, Rep by its Authorized Rep, Sujit Ganesh & Anr.	Mr. S Satish	Mr. Abhishek Jenasenan R1 Mr. T Ravichandran R2
B. Without Interim Order				
58.	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Kochi Refinery Vs Vinod Balachandran, Liquidator of Albanna Engineering Pvt Ltd & Anr	Mr. Gautham Venkatesh	Mr. M Sivavarthanan R1

59.	Comp App (AT) (CH) (Ins) No. 278/2024 For Additional Docs. IA No. 857/2026	Bharat Heavy Electricals Ltd. Vs Hinduja National Power Corporation Ltd	Mr. Vinod Kumar	Mr. S Sriraman
60.	Comp App (AT) (CH) No. 21/2025 For Stay IA No. 261/2025	Research City Business Solutions Pvt Ltd & 2 Ors Vs Vineela Balla & 3 Ors	Mr. T Natraj	Mr. S Rajagopalan- R1
61.	Comp App (AT) (CH) (Ins) No. 443/2025 For Stay IA No. 1272/2025	Ashok Sachdev Vs Call Express Constructions Pvt Ltd Through Subramaniam Aneetha, RP & Anr	Mr. Mayan H Jain	Mr. Arjun Suresh R1 Mr. Pranava Charan R2

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
62.	Comp App (AT) (CH) (Ins) No. 376/2026 For Direction IA No. 1075/2026 For Stay IA No. 1076/2026 To Dispense with IA No. 1077/2026 To implead IA No. 1332/2026 (Interim Order)	Neeraj Agarwal, Proprietor, Ambal Agencies Vs S Arun, Suspended Director of Sargam Metals Pvt Ltd & Anr. WITH	Mr. Manoharan S	Mr. Varun Srinivasan R2
63.	Comp App (AT) (CH) (Ins) No. 377/2026 To Dispense with IA No. 1078/2026 For Direction IA No. 1079/2026 (Interim Order)	S Arun Suspended Director of Sargam Metals Pvt Ltd Vs K J Vinod, IRP of Sargam Metals Pvt Ltd & 2 Ors.	Mr. Anirudh Sriram	Mr. Varun Srinivasan R1

12:30 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
64.	Comp App (AT) (CH) (Ins) No. 405/2026 For Stay IA No. 1163/2026 (Interim Order)	Saffire Ispat Pvt Ltd Vs Directorate of Revenue Intelligence & Anr.	Mr. Vaibhav Niti	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
65.	Comp App (AT) (CH) (Ins) No. 368/2026 For Stay IA No. 1047/2026 For Direction IA No. 1136/2026 To implead IA No. 1277/2026 (Interim Order)	Vasudevan Sathyamoorthy, Suspended Director & Anr. Vs Ozone Urbana Infra Developers Pvt Ltd & 185 Ors.	Ms. Gayatri Virmani Mr. Pranav Gopalakrishnan	
66.	Comp App (AT) (CH) (Ins) No. 93/2026	Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd Vs Revathi S Raghunathan Liquidator of SLO Industries Ltd	Mr. Anil Kumar Ojha Party-in-person	
67.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
68.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr.S Sathiyarayanan R2 Mr. K Pawan Jhabakh R3
69.	Comp App (AT) (CH) (Ins) No. 209/2025 Interim Relief IA No. 1152/2026	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R1
70.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
71.	Comp App (AT) (CH) (Ins) No. 212/2025 Interim Relief IA No. 1153/2026	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr. K Pawan Jhabakh R3

72.	Comp App (AT) (CH) (Ins) No. 220/2025	Anil Kumar Ojha Promoter & Managing Director (Suspended) of SLO Industries Ltd. Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha Party-in-person	Mr.S Sathiyarayanan
73.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
74.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	Mr. K Pawan Jhabakh

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in